1		2	3
Manipur	15.	Imphal	4.64.100
Maharashtra	16	Mahabaleshwai	19 85,250
	17	Niphad	27.26.250
	18	Pune	18.09.500
Orissa	19	Chiplima	5 71 500
Punjab	20.	Ludhiana	76 03 875
Rajasthan	21	Durgapura	57.26.250
	22	Kota	25.75.500
	23	Udaipur	7.86.900
Uttar Pradesh	24.	Faizabad	28.62.000
	25	Kanpur	67.80.750
	26	Pantnagar	45.89 .250
	27	Varanasi	19.36.400
West Bengal	28	Coochbehar	6.74.921
	29	Kalyanı	15.72.420
		Total	7.46.81 901

Tihar Jail

2634. SHRI SATYA DEO SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether some terrorists were recently arrested in Delhi for hatching a conspiracy to blow up the Tihar Jail:
 - (b) if so, the details thereof, and
 - (c) the action taken against these terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR): (a) to (c). Yes. Sir The Delhi Police arrested four militants in November. 1996 who in the course of investigation disclosed that they had planned to blow up the Central Jail. Thar New Delhi in order to secure release of other militants lodged there. A case under sections 120-B/121/121-A/122/123/34 IPC and section 5 of the Explosive Substances. Act has been registered against them.

[Translation]

Schemes for Mentally Retarded Persons

2635. SHRIMATI SHEELA GAUTAM SHRI SHIVRAJ SINGH CHAUHAN

Will the Minister of WELFARE be pleased to state:

- (a) the names of schemes formulated by the Government of India for the welfare of mentally retarded/handicapped children in the country
- (b) the number of Institutes set up/likely to be set up. State/Union Territory-wise for making arrangements for the development of these children; and

(c) the total amount allocated for this purpose during 1995-96 and the amount earmarked for 1996-97?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) The following are the schemes formulated by the Ministry of Welfare for the welfare of handicapped persons including mentally retarded/handicapped children.

- (i) Assistance to Voluntary Organisations for the Disabled:
- (ii) Assistance to Organisations for Establishment and Development of Special Schools
- (iii) Assistance to Organisations for the Development of Manpower in the field of Celebral Palsy and Mental Retardation
- (b) National Institute for the Mentally Handicapped is functioning at Secunderabad. Andhra Pradesh The Institute also runs Regional Centres at Mumbai. Delhi and Calcutta A National Trust for the welfare of persons with Mental Retardation and Celebral Palsy is proposed to be set up shortly.
- (c) The amounts allocated under the Schemes mentioned in reply to parts (a) and (b) for the years 1995-96 and 1996-97 are Rs 1979 and Rs. 18.60 Crores respectively.

Mandal Commission Recommendations

2636 SHRI KACHARU BHAU RAUT Will the Minister of WELFARE be pleased to state:

- (a) whether the Mandal Commission's recommendations have been implemented in the Municipal Corporation of Delhi:
 - (b) if so, the details thereof:
 - (c) if not the reasons therefor, and
- (d) the time by which these are likely to be implemented?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Increase in Prostitution

2637 DR RAM LAKHAN SINGH SHRI S.P. JAISWAL: DR VALLABH BHAI KATHIRIA SHRI RATILAL KALIDAS VERMA

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the tendency of prostitution has been increasing in the country: